

## Annexure - 1

Tirupati Balaji Enterprises Private Limited; CIRP commenced on 31.10.2023;

List of creditors as on 11.12.2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

| S. No.       | Name of Creditor     | Detail of claim received |                         | Details of claim admitted |                             |                                     |                             |                       |                          | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|--------------|----------------------|--------------------------|-------------------------|---------------------------|-----------------------------|-------------------------------------|-----------------------------|-----------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|
|              |                      | Date of receipt          | Amount claimed          | Amount of claim admitted  | Nature of claim             | Amount covered by security interest | Amount covered by guarantee | Whether related party | % of voting share in COC |                            |  |                              |                                    |                 |
| 1            | Punjab National Bank | 10.11.2023               | ₹ 226,550,619           | ₹ 226,550,619             | Corporate Guarantee Invoked | ₹ 226,550,619                       | ₹ 226,550,619               | No                    | 100.00%                  | ₹ 0.00                     | ₹ 0.00   | ₹ 0.00                       | ₹ 0.00                             | Ref. note no. 4 |
| <b>Total</b> |                      |                          | <b>₹ 226,550,619.00</b> | <b>₹ 226,550,619.00</b>   |                             | <b>₹ 226,550,619.00</b>             | <b>₹ 226,550,619.00</b>     |                       | <b>100.00%</b>           | <b>₹ 0.00</b>              | <b>₹ 0.00</b>                                  | <b>₹ 0.00</b>                | <b>₹ 0.00</b>                      |                 |

Note :

1. As per Regulation 14 of IBC 2016-

Where the amount claimed by a creditor is not precise due to any contingency or other reason, the interim resolution professional or the resolution professional, as the case may be, shall make the best estimate of the amount of the claim based on the information available with him. The interim resolution professional or the resolution professional, as the case may be, shall revise the amounts of claims admitted, including the estimates of claims made under sub regulation (1), as soon as may be practicable, when he comes across additional information warranting such revision.

2. The claims where admitted are subject to further revision/substantiation/modification on the basis of any additional information / evidence / clarification which may be received subsequently and which warrant such revision/substantiation/modification.

3. The amounts under verification are due to information pending from the Financial Creditor.

4. Security Interest on:

Land and Building situated at Khasra No. 204,205,206,207 at Gram Thikaria, Tehsil Sanganer, Main Ajmer Road, Jaipur owned by M/s Tirupati Balaji Enterprises Private Limited.

